

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 2

Customs Appeal No. 10968 of 2021-DB

(Arising out of OIA no. AHM-CUSTOM-000-APP-929-930-21-22 Dated-29.09.2021 passed by Commissioner of Customs (Appeals)-Ahmedabad)

M/s Uniworth Enterprises LLP

..... Appellant

8th Floor, B Block, Siddivinayak Tower, Behind DCP Office,
Near Adani Vidya Mandir,
Off. S.G. Highway, Makarba, Ahmedabad-380051

VERSUS

C.C. – Ahmedabad

.....Respondent

1st Floor, Custom House,
Opps. Old High Court, Navrangpura
Ahmedabad-380051

APPEARANCE:

Shri Amal Dave, Advocate appeared for the Appellant

Shri Anand Kumar, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 09.02.2024
DATE OF DECISION: 06.05.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10967 of 2021.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha